

Name of the Corporate Debtor	Tarun Realtors Private Limited	Date of commencement of CIRP	20-Jul-23	List of creditors as on:	29-Oct-25
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List of Other creditors, if any, (other than financial creditors and operational creditors)

Sl No	Name of Creditor	Details of Claim received		Details of claims admitted								Amount in INR		
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC, if applicable	Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
1	Aditya Birla Fashion and Retail Ltd	08-09-2023	69,92,960	50,02,232	Interest Free Security Deposited as per terms of Letter of Intent /Agreement along with Interest	-	-	No	NA	-	-	19,90,628	-	
			69,92,960	50,02,232		-	-			-	-	19,90,628	-	

Exchange rate used for foreign currency: 1USD= INR 82.08 as on insolvency commencement date i.e. 20 July 2023, order received on 25 July, 2023

Notes:

- Amount rounded off to the nearest Rupee
- Amounts above are under verification for want of information. The same can only be conclusively verified subsequent to verification from the book of accounts of the corporate debtor. Additionally, communications have also been sent to the respective claimants seeking additional information/ clarifications
- * Previously, the amounts were provisionally admitted by the RP, the Resolution Professional appointed vide order dated December 9, 2024 has recategorized/renamed as under verification.